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Title: Need to provide employment to local people in various industrial setups in Paradip, Odisha.

DR. KULMANI SAMAL (JAGATSINGHPUR): Madam Speaker, thank you very much for giving me this opportunity to raise an important issue of my Parliamentary Constituency Jagatsinghpur, Odisha.

Madam, many times I have raised in this august House the issue regarding employment of local people in various industrial setups in Paradip region of Odisha. But the Ministers concerned are not taking the issue into consideration.

As per the Memorandum of Understanding, the industrial setups agreed to provide employment in skilled as well as unskilled categories preferably to local people who lost their agricultural land or who were displaced because of the industrial setups. Accordingly, very few youths were employed initially on ad-hoc basis in IOCL.

However, recently IOCL, vide its advertisement published on 23rd November, 2015, has proposed to recruit people in various posts including the Junior Officer Assistant from outside without regularizing the services of ad-hoc employees recruited on the ground of displacement. It has not been mentioned as to what the quota reserved for displaced families is, those who are already in Assistant jobs on ad-hoc basis, thereby creating insecurity among them.

So, I urge upon the Minister of Petroleum and Natural Gas to direct the IOCL authorities to regularize first the ad-hoc employees recruited on the basis of the displacement because of the IOCL establishment, and then recruit as per the advertisement. Thank you.

माननीय अध्यक्ष :

श्री अरविन्द सावंत,

डॉ. श्रीकांत एकनाथ शिंदे,

श्री यदुल रमेश शेवाले,

श्री श्रीरंग आप्पा वारणे और

श्री राजन विचारे को श्री डॉ. कुलमणि सामल द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।